

Kabuliyat : a written agreement especially one signifying assent, as the counterpart of a revenue lease or the document in which a payer of revenue expresses his consent to pay the amount assessed upon his land [s. 2(7), *Registration Act* and s. 2(16)(b), *Indian Stamp Act*] कबूलियत

kaolin : Chinese clay especially that composed of kaolinite [s. 3(1)(b), *Mines Act*] केओलिन

kavaru : the name given to a group of persons consisting of a female and all her descendants in the female line [s. 7(2), *Hindu Succession Act*] कवरु

kazi : [title, *Kazis Act*] काजी

keel : a flat bottomed ship कील ; पोत ; तख्ती

keep : [s. 135(b), *Customs Act*] रखना

keep debentures alive : [s. 121(2), *Companies Act*] डिबेंचरों को कायम रखना

keep harmless : हानिमुक्त रखना

keep in confinement : [s. 21(seventh), *I.P.C.*] परिरोध में रखना

keep in force a contract : [s. 80C(2)(a)(ii), *Income-tax Act*] संविदा प्रवृत्त रखना

keep in peace : [sch. II, form 14, *Cr. P.C.*] परिशांति कायम रखना

keep indemnified : क्षतिपूरित रखना ; क्षतिपूरित करना

keep or expend property : [s. 21(tenth), *I.P.C.*] संपत्ति को रखना या व्यय करना

keep out of property : संपत्ति से अलग रखना

keep out of way : 1. [s. 18, *Forfeiture Act*] बचते रहना ; 2. [app. B, form 17, *C.P.C.*] सामने आने से बचना

keep proper accounts : [s. 18(3), *Chartered Accountants Act*] उचित लेखा रखना

keep regular accounts : [s. 13, *Religious Endowments Act*] नियमित लेखे रखना

keeper of a hotel, tavern or lodging house : [sch., item 8, *Limitation Act*] होटल, पांशशाला या वासा का चलाने वाला

keeper of a place of public entertainment : [s. 10, *Dramatic Performances Act*] सार्वजनिक मनोरंजन के किसी स्थान का चलाने वाला

keeper of archaeology : अध्यक्ष, पुरातत्व

keeper of archives : अभिलेखाध्यक्ष

keeper of premises : [s. 7(1), *Foreigners Act*] परिसर का चलाने वाला

keeper of press : प्रेस कीपर

keeper of prison : [s. 167, *Navy Act*] कारागार का पालक; [s. 23(2), *Presidency-towns Insolvency Act*] कारागारपाल

keeper of records : अभिलेखपाल

keeper of sarai : [s. 2, *Sarais Act*] सराय का सरायपाल ; सरायपाल

keeping, safe : सुरक्षा से रखना ; सुरक्षित रखना

keeping the jury together : जूरी को इकट्ठा रखना

keeping the peace : avoiding a breach of the peace; dissuading or preventing others from breaking the peace [s. 106(1), *Cr. P.C.*] परिशांति कायम रखना

kennel : [s. 282(37), *Cantonments Act*] कुत्ताघर

kernels, broken : kernels smaller than splits but bigger than nooks टूटी गिरी

kernels, split : kernels separated lengthwise with two complete halves दोफाड़ी गिरी

kerosene : [s. 2(m), *Oil Industry (Development) Act*] किरोसिन

key board : की बोर्ड

keyman insurance policy : [expln. definition, ss. 10, 10D, 28(d)(vi), *Income-tax Act*] प्रमुख व्यक्ति बीमा पालिसी ; की-मैन बीमा पालिसी

key map : मूल नक्शा

key pair : [s. 2(f)(x), *Information Technology Act*] कुंजी युग्म

key punch machine operator : की पंच मशीन प्रचालक

khadi : any cloth woven on handloom in India from cotton, silk or woollen yarn, handspun in India or from a mixture of any two or all of such yarns [s. 2(d), *Khadi and Village Industries Commission Act*] खादी

Khadi and Village Industries Commission : खादी और ग्रामोद्योग आयोग

khadi and village industry : खादी और ग्रामोद्योग

khandsari : [sch., item 8, *Khadi and Village Industries Commission Act*] खांडसारी

khandsari sugar : [s. 2(f)(ii), *Sugar (Regulation of Production) Act*] खांडसारी चीनी

kharinun : [s. 2(a), *expln., Salt Cess Act*] खारिनून

khas : खस

kidnapping : an act of stealing, abducting or carrying away a person by force or fraud [ss. 359, 360 and 361, *I.P.C.*] व्यपहरण

kidnapping from India : conveying any person beyond the limits of India without the consent of that person or of some other person legally authorised to consent on behalf of the person [s. 360, *I.P.C.*] भारत में से व्यपहरण ; भारत से व्यपहरण

killing of a person : [s. 3(1)(a), *Geneva Convention Act*] व्यक्ति का वध करना

kin : kinship; blood relationship; legal relationship by blood [s. 17(2), *Guardians and Wards Act*] रक्त संबंध; कुल्य

kin, nearest of : [s. 93, *Indian Succession Act*] समीपतम संबंधी

kin, nearness of : रक्त संबंध की निकटता

kin, next of : [s. 93, *Indian Succession Act*] निकटतम संबंधी

kind : a specific variety [s. 2(8), *Seeds Act*] किस्म ; a class of things [s. 108, *Army Act*] प्रकार

kind, in : वस्तु (के) रूप में

kindergarten teacher : बालवाड़ी शिक्षक

kindered : [s. 18(a), *Indian Christian Marriage Act*] रक्त संबंध

kinsman : one of the same kin, and so related by blood [s. 6(a), *T.P. Act*] कुल्य

knock down : [sch. II, item 15(3), *Income-tax Act*] बोली खत्म होना

knocking down of lot : [app. E, form 29, *C.P.C.*] लाट के लिए बोली अंतिम होना

know-how : [s. 32(28), *Income-tax Act*] व्यवहार-ज्ञान

knowingly : with knowledge [s. 151, *I.P.C.*] जानते हुए ; जानकर

knowingly and wilfully : [s. 5, *Companies Act*] जानते हुए और जानबूझकर

knowingly or recklessly : [s. 68, *Companies Act*] जानते हुए या बिना सोचे विचारे

knowledge : 1. the fact of knowing [s. 132, *ill., Indian Contract Act*] जानकारी ; 2. the sum total of what is known [s. 14, *Indian Evidence Act*] ज्ञान

knowledge of a principal Indian language is slight/fair/good/excellent : किसी प्रधान भारतीय भाषा का ज्ञान अल्प/साधारण/अच्छा/उत्कृष्ट है

knowledge of facts : [s. 23, *Indian Trusts Act*] तथ्यों की जानकारी

known as, institution : [preamble and s. 3, *Dakshina Bharat Hindi Prachar Sabha Act*] नामक संस्था

known commercially as ready made garments : [Ist sch., item 22D, *Central Excise Act*] जो वाणिज्य चलन में तैयार वस्त्र कहे जाते हैं

knows or believes to be false : [s. 14(1)(e), *Metal Corporation of India (Acquisition of Undertaking) Act*] मिथ्या होने का या तो ज्ञान या विश्वास हो

kutumba : a group of persons forming a joint family with community of property governed by Aliyasantana law [s. 7, *Hindu Succession Act*] कुटुंब